

GOVERNMENT OF ASSAM  
ASSAM STATE DISASTER MANAGEMENT AUTHORITY  
ANCILLARY BLOCK, JANATA BHAWAN, DISPUR, GUWAHATI-781006  
Phone: 0361-2237221 (O); E-mail: asdmaghy@gmail.com


**ORDER**

No. ASDMA.20/2020/ 83

Dated 4<sup>th</sup> July, 2020.

In continuation of Notification No. ASDMA.24/2020/Part-1/76 dated 26<sup>th</sup> June,2020 and pursuance of MHA Guidelines issued vide No.40-3/2020-DM-I(A) dated 29<sup>th</sup> June, 2020, the following activities are allowed for the week between **5<sup>th</sup> July, 2020 and 12<sup>th</sup> July, 2020** with strict observance of all COVID 19 in **Kamrup Metropolitan District:-**

1. Grocery shops are allowed to operate between 11 AM and 4 PM on Mondays and Wednesdays (**6<sup>th</sup> & 8<sup>th</sup> July, 2020**). However, Deputy Commissioner shall issue requisite directives to ensure that only 20% of all shops are allowed to open on any given day. Shopkeepers and customers shall have to wear masks, hand gloves and maintain social distancing. Responsibility of maintenance of social distancing will be on the shop owner and failure to do so will be viewed very seriously and may entail summery closure of defaulting shops. Maintenance of price line and prevention of artificial shortage will be the responsibility of shop keepers and Food, Civil Supplies and Consumer Affairs Department;
2. Whole sellers of grocery items are allowed to replenish stocks of retailers on Sunday (**5<sup>th</sup> July, 2020**) and Tuesday (**7<sup>th</sup> July, 2020**) between 3 PM and 6 PM. **No retail sale is allowed in this period;**
3. Activities relating to essential items supply from and to FCI establishments shall be allowed to operate. FCI will ensure that social distancing is maintained while loading/ unloading of goods and that vehicles carrying goods to outside of the District proceed to destinations without any stoppage inside the Kamrup Metropolitan District under any circumstances;
4. House to house sale of fruits and vegetables shall be allowed between 8 AM and 2 PM on Monday and Wednesday (**6<sup>th</sup> & 8<sup>th</sup> July, 2020**);
5. Activities relating to wholesale distribution of medicines and medical equipment shall be allowed between 10 AM and 3 PM only on Monday and Wednesday(**6<sup>th</sup> & 8<sup>th</sup> July, 2020**) ;
6. Veterinary clinics, veterinary medicine shops are allowed to operate on all days between 10 AM and 4 PM. Feed shops are allowed to operate on Monday (**6<sup>th</sup> July, 2020**) and Wednesday (**8<sup>th</sup> July, 2020**);
7. E-commerce distribution activities are allowed between 11 AM and 4 PM on Friday (**10<sup>th</sup> July, 2020**) only;
8. Post Offices and Life Insurance Corporation offices are allowed to operate with only 10% of total employee strength and only 10 % of total branches;  
**No roadside vending of any fruit, vegetable, fish etc will be allowed;**  
**All other restrictions as imposed vide our order no. ASDMA.24/2020/Part-1/76 dated 26<sup>th</sup> June,2020 shall remain in place.**

  
(KUMAR SANJAY KRISHNA)  
Chief Secretary, Assam

Copy to:- All Concerned.